NATIONAL COMPANY LAW TRIBUNAL
राष्ट्रीय कंपनी विधि अधिकरण
CUTTACK BENCH
कटक खंडपीठ

ORDER OF THE HEARING ON 01st APRIL, 2024, 10:30 A.M.

CP (IB) No. 49/CB/2023

Coram: 1. Hon'ble Member (Judicial), Shri P. Mohan Raj
2. Hon'ble Member (Technical), Shri Kaushalendra Kumar Singh

Name of the Company	Mogli Labs (India) Pvt. Ltd. -Vs- Jagabandhu Enterprisers Pvt. Ltd.
Under Section	9 IBC

Hearing through: VC and Physical (Hybrid) Mode

For Petitioner (s) — Mr. Shaswat Kumar Rout, Adv.
Mr. Vinod Kr. Chaurasia, Adv.
Mr. Iswar Ch. Mohapatra, Adv.

For Respondent (s) — Mr. Rakesh Kumar Swain, Adv.

ORDER

Both sides counsel present. At the request of the Bar Association, on account of Utkal Diwas, matter adjourned. List the matter on 23.04.2024.

Sd

Kaushalendra Kumar Singh
Member (Technical)

Sd

P. Mohan Raj
Member (Judicial)

Nishi